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**11.11. hrs.**

### PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by the Ministers.

MR. SPEAKER: Item No. 8. Shri Sontosh Mohan Dev. As an exception, it is being done. It should not be repeated in future.

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, we have old relations.

MR. SPEAKER: You should express your regrets.

SHRI SONTOSH MOHAN DEV: Sorry, Sir. There was traffic jam.

I beg to lay on the Table--

1. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - i. Review by the Government of the working of the Bharat Yantra Nigam Limited, Allahabad, and its subsidiaries for the year 2002-2003.
  - ii. Annual Report of the Bharat Yantra Nigam Limited, Allahabad, and its subsidiaries for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
1. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 656/2004)

MR. SPEAKER: Item No. 11. Shri Taslimuddin. I expect every hon. Minister who was not present when his name was called out, to say at least that he is sorry.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN): Sorry Sir.

MR. SPEAKER: Do not take it lightly. Parliament's prestige has to be maintained.

श्री तस्लीमुद्दीन : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

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MR. SPEAKER: Are you sorry? Otherwise, I will expunge it.

SHRI TASLIMUDDIN: I am sorry.

MR. SPEAKER: And remember this in future. Now, let us go to item No. 22. Shri Alok Kumar Mehta.